

Declaration of Assets and Liabilities

Year- 2020-2021

I, **Shankar Kamat**, son of **Late Pulkit Kamat** aged **36** years, belonging to **Bihar Vidhan Sabha Secretariat** Service and presently working as **Driver** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given).

| Sr. No. | Description | Self | Spouse Name Smt. Pinki Kumari (wife) | Dependant-1 Name Nisha Kumari (daughter) | Dependant-2 Name Prince Raj (Son) | Dependant-3 Etc. Name Smt. Sukumari Devi (Mother) |
|---------|--|---|---|---|---|---|
| (i) | Cash | Rs. 8500-00 | Rs 10000.00 | 500.00 | 500.00 | 1500.00 |
| (ii) | Deposits in Banks, Financial Institution and Non-Banking Financial Companies | Rs. 12,355.00 in SBI savings Account 20016695542 | Rs. 1,03,324 in SBI saving Account. 39409378301 | Rs. 40,000 in SBI Sukanya Youjana Account 37464068286 | N.A | Rs. 3000/- BOI Account Dist- Saharsa |
| (iii) | Bonds, Debentures and Shares in Companies | N.A. | N.A. | N.A. | N.A. | N.A |
| (iv) | Other Financial Institutions, NSS, Postal Savings, LIC Policies, etc. | R.D in Patna GPO Post office. 6500/- Per Month from 2 Years. LIC Sum Assured- 1,50,000/- | N.A. | N.A. | N.A. | N.A. |
| (v) | Motor Vehicles (details of Make, etc.) | Motor Cycle- Hiro, Super Splendor BR-01DY 7907 | N.A. | N.A. | N.A. | N.A. |
| (vi) | Jewellery (give Details of Weight and Value) | Gold-3gm Rs. 13,980 | Gold-20gm Rs. 93,200 | N.A | N.A | N.A |
| (vii) | Other assets, Such as values Of claims/ Interests | N.A. | N.A. | N.A. | N.A. | N.A. |

Note : Value of Bonds/ shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

- Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

(Note : Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

| Sr. No. | Description | Self | Spouse Name (s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|------|---|------------------|------------------|---|
| (i) | Agricultural Land -Location (s) -Survey Number (s) -Extent (Total Measurement) -Current market value | N.A. | N.A. | N.A. | N.A. | 55 dismil in Nauhatta West, Dist- Saharsa 2,60,000 |
| (ii) | Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value | N.A. | 1.75 Dismil in Parsa Bazar, Pipra, Patna, Plot No-120, Khesra-251 Rs. 10,00,000 | NA | N.A. | N.A. |
| (iii) | Buildings (Commercial And residential) Location (s) -Survey/door Number (s) -Extent (Total Measurement) -Current market value | N.A. | N.A. | N.A. | N.A. | 2.50 Kattha. One floor Building in Nauhatta West Dist- Saharsa Rs. 5,00,000 |
| (iv) | Houses/Apartments, Etc -Location (s) -Survey/door Number (s) -extent (Total Measurement) -Current market value | N.A. | | N.A. | N.A. | N.A. |
| (v) | Others (such as Interest In property) | N.A. | N.A. | N.A. | N.A. | N.A. |

2. I give herein below the details of my liabilities/ overdues to public financial institution and government dues :-

(Note : Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank/ Financial Institutions(s)/ Department (s) | Amount outstanding as On 5 th FEB 2021 |
|---------|---|--|---|
| (a) | (i) Loans from Banks | 5,00,000.00 Personal Loan from SBI Bank. Bihar Vidhan Mandal | 4,50,000.00 |
| | (ii) Loans from financial institutions | N.A. | N.A. |
| | (iii) Government Dues: (a) dues to departments dealing with Government accommodation | N.A. | N.A. |
| | (b) dues to departments dealing with Supply of water | N.A. | N.A. |

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| | | | |
|-----|---|------------|------|
| | (c) dues to departments dealing with Supply of electricity | N.A. | N.A. |
| | (d) dues to departments dealing with Telephones | N.A. | N.A. |
| | (f) Other dues, if any | N.A. | N.A. |
| | (e) dues to departments dealing with Government transport (including Aircraft and helicopters) | N.A. | N.A. |
| (b) | (i) Income Tax Including surcharge (Also indicate the assessment year upto Which Income Tax Return filed. Give Also Permanent Account Number (PAN)) | CDPPK7445H | N.A. |
| | (ii) Wealth Tax (Also Indicate the Assessment year upto which Wealth Tax Return filed.) | N.A. | N.A. |
| | (iii) Sales Tax (Only in case of Proprietary business) | N.A. | N.A. |
| | (iv) Property Tax | N.A. | N.A. |

C. Personal Detail

GPF/CPF/PRANNo.:-

PRAN NO-110174242870

Gender :-

M (M/F)

Date of Birth :-

1 5 0 1 1 9 8 5 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Driver

(Full Name e.g. B.A.S. – Bihar Administrative Services,

B.S.S.– Bihar Secretariat Services etc.)

Home District :-

Saharsa

I Hereby declare that the above details are true to the best of my knowledge and belief.

Signature..... *Shankar Kamat*

Name of the employee Shankar Kamat.

Place: Patna

Designation- Driver

Date: 5 FEBURARY 2021

Department- Bihar Vidhan Sabha Secretariat.

Note:

Plases sign each page of the declaration. Asset Declaration Form Must be in A4 Size White paper with computer Typed (single side) In Prescribed format.